

**NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH
COURT HALL NO: II**

PHYSICAL HEARING

**CORAM: SHRI. RAJEEV BHARDWAJ – HON’BLE MEMBER (J)
CORAM: SHRI. SANJAY PURI - HON’BLE MEMBER (T)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
HYDERABAD BENCH, HELD ON 14.09.2023, At 10:30 AM**

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	Company Petition IB/78/2023
NAME OF THE COMPANY	
NAME OF THE PETITIONER(S)	State Bank of India
NAME OF THE RESPONDENT(S)	Dilip Satyanarayan Agarwal
UNDER SECTION	95 of IBC

ORDER

Present: Ld. Counsel Mr. G. P Yash Vardhan for the Petitioner.
Ld. Counsel Ms. Shreya Mundra for the Respondent.

At the request of Ld. Counsel for the Petitioner, matter is adjourned to 02.11.2023.

Sd/-
MEMBER (T)

Sd/-
MEMBER (J)